

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 324/90

Date of Order: 3-8-93.

Between:

Y.Prakash.

.. Applicant.

and

1. Union of India, rep. by the Chief General Manager, Telecommunications, Hyderabad-1.
2. The Deputy General Manager, Competent Disciplinary Authority, O/o the Chief General Manager, Telecommunications, Hyderabad-1.
3. The Inquiry Officer, and JTO, O/o the General Manager, Telecommunications, Hyderabad-1.

.. Respondents.

For the Applicant: Mr.S.Agasthya Sarma. Advocate (not present)

For the Respondents: Mr. N.V.Raghava Reddy, Addl.CGSC.

CCRAM:

THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

When this case was listed for hearing on 16-7-93 none was present for the applicant. Accordingly the O.A. was listed for dismissal on 23-7-93. When this case came-up on the list again on 26-7-93 there was none for the applicant. Today this case was once again listed for dismissal in today's cause list. Yet neither the applicant nor his counsel is present to press this case.

2. Accordingly O.A.324/90 is dismissed for default.

Shri N.V.Raghava Reddy, counsel for the Respondents present and heard. No costs.

To
Deputy Registrar (J)

1. The Chief General Manager, Telecommunications
Union of India, Hyderabad-1

2. The Deputy General Manager, Competent Disciplinary authority
O/o the Chief General Manager, Telecommunications, Hyderabad-1

3. The Inquiry Officer, and JTO O/o The General Manager,
Telecommunications, Hyderabad-1.

4. One copy to Mr.S.Agasthya Sarma, Advocate, 1-9-321/4, Vidyanagar, Hyd.

5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC. CAT.Hyd.

6. One spare copy.

pvm

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COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHY : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDrasekhar REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 3 - 8 - 1993

ORDER/JUDGMENT

M.A/R.A/C.A.N.

in

O.A.No. 324/90

T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered

